## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **02.05.2023** (**TUESDAY**) CHENNAI BENCH (**VIRTUAL MODE**) <u>10.30AM</u>

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Mr. Kondasetty Kumar Dushyantha & 8 Ors	Mr. MV Kini	
2	Comp App (AT) (CH) (Ins) No. 120/2023 For Stay IA No. 409/2023	VR Rail Nirman Pvt. Ltd. Vs Isuzu Motors India Pvt Ltd	Mr. CS Kiran	

## For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023	Krishna Mohan Gollamudi Liquidator Vs V. Amar Chand	M/s Gandhi Law Chambers Mr. M Ramu	

## For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Intervene IA No. 82 & 145/2023 For Directions IA No. 83/2023 IA No. 84/2023 Adv. Hg. IA No. 90/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors <b>WITH</b>	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2

	For Directions IA No. 144/2023			
5	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors <b>WITH</b>	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3
6	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors	Mr. T Ravichandran	Mr. Mahesh Thakur
7	TA (AT) No. 210/2021 (CA (AT) (Ins) No. 1396/2019)	K. Surekha Vs Sarvottam Ispat Limited	Mr. Sourabh Gupta	Mr. Karan Gandhi
8	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjunkumar Rathi	Ms. Shweta Dubey	
9	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited <b>WITH</b>	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
10	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana

## For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA (AT) No. 167/2021 (CA (AT) (Ins) No. 355/2020	M/s PP Bafna Ventures Pvt Ltd Vs M/s KVR Industries Pvt Ltd	Ms. Malvika Kapila Kalra	
12	TA (AT) No. 169/2021 (CA (AT) (Ins) No. 894/2020	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	Mr. Rohit Sharma	Mr. P Sudhinder
13	TA (AT) No. 193 /2021 (CA (AT) (Ins) No. 818/2020	Damodar Muddukrishna Vs Cygilant India Research & Development Pvt Ltd	Mr. Mithun Shashank	Ms. Padmaja Kaul

14	TA (AT) No. 212/2021 (CA (AT) (Ins) No.116/2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs Employees State Insurance Corporation Rep. By Its Regional Director & Ors.	Mr. Aravind C	Mr. Sourabh Chadda
15	TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020	Shakumbri Traders Vs Mr. Venkataramanarao Nagarajan Liquidator of M/s Ashok Magnetics Limited	Ms. Kajal Bhatia	M/s. Avrojyoti Chatterjee- R2
16	TA (AT) No. 132/2021 (CA (AT) (Ins) No. 564/2020	MR K Siddharth Jain Vs M/S Shree Krishna Polystap Pvt. Ltd.	Ms. Charu Sachdev	Mr. C Ramesh Kumar
17	TA (AT) No. 122/2021 (CA (AT) (Ins) No. 5/2020	Tamilnad Mercantile Bank Ltd Vs Mrs. Maddhumathi Kannan Adityan	Ms. Surekha Raman	Mr. Mohit D Ram
18	TA (AT) No. 222/2021 (CA (AT) (Ins) No. 163/2020	Srei Infrastructure Finance Limited Vs Suhani Trading & Investment Consultants Private Limited	Mr. Arijit Mazumdar	
19	TA (AT) No. 98/2022 (CA (AT) No. 180/2020	Mr. T Shanmugapriya Vs M/s Embassy Travels and Tours Private Ltd & Ors.	Mr. A Jaishankar M/s Shivakumar & Suresh	Mr. Kaushik N Sharma- R1 & R2

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

For Assistance,

1. For VC Link- <u>vcnclatchennai5@gmail.com</u> Ph-044-28880500